149 Written Answers

JYAISTHA 9, 1894 (SAKA)

Cause	Number of accidents
Failure of railway staff	7
Fault of persons other	
than railway staff	4
Sabotage	1
Accidental	1
Total	13

Mass transfers of Station Masters and Assistant Station Masters, Lucknow Division (Northern Railway)

8023. SHRI RAJDEO SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether 62 Station Masters, 222 Assistant Station Masters and 30 graded Assistant Station Masters were transferred recently in Lucknow Division of Northern Railway affecting thereby 150 stations; and

(b) if so, the reasons for transfers at such large scale ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Yes.

(b) On the Northern Railway there was a system of postings of Station Masters/ Assistant Station Masters according to classification of stations on the basis of traffic importance and availability of educational and medical facilities etc. Many postings due in accordance with this system were held over for about two years as the system itself remained temporarily in abeyance. It has been re-introduced recently resulting in these transfers which include a few transfers for administrative reasons as also on requests from employees.

Open Letter by Secretary, North Eastern Railway Mazdoor Union to Divisional Superintendent, Samastipur

8024. SHRI BHOGENDRA JHA : Will the Minister of RAILWAYS be pleased to state :

(a) whether any open letter containing certain demands has been addressed by the Secretary North Eastern Railway Mazdoor Union and others to the Divisional Superintendent, Samastipur, North Eastern Railway; and

(b) if so, Government's reaction thereto?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Two printed leaflets bearing the date 19.4.1972 have received from the unrecognised faction of the N. E. Railway Mazdoor Union.

(b) The matter is being looked into.

Command Area Development Scheme under Tungabhadra Project

8025. SHRI K. KODANDA RAMI REDDY: Will the Minister of IRRIGA-TION AND POWER be pleased to state :

(a) whether one third share of Andhra Pradesh out of the total amount sanctioned for the Command Area Development Scheme under Tungabhadra Project has been denied to Andhra Pradesh; and

(b) if so, the amount denied and the reasons for the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) and (b). The Ministry of Agriculture, who are in charge of the Command Development schemes, have reported that a scheme of integrated area development programme has been initiated in the Fourth Five Year Plan. Under this programme regulated markets would be located at suitable centres and all weather roads built to link them up with the surrounding production areas. The expenditure on these items would be met from the Central Sector and the schemes would be executed by the State Governments concerned. Ali other services and inputs (including improved administrative arrangements) necessary for integrated area development programme are required to be provided by the State Governments out of their own Plan provisions and this is a pre-condition for including any command area in the Central Sector programme.

2. The requirements of funds for this